

**PREVENTION OF FOOD ADULTERATION (EXTENSION TO
KOHIMA AND MOKOKCHUNG DISTRICTS) ACT, 1972**

24 of 1972

[6th June, 1972]

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1. Short title
2. Extension of Act 37 of 1954 to Kohima and Mokokchung districts in Nagaland.

**PREVENTION OF FOOD ADULTERATION (EXTENSION TO
KOHIMA AND MOKOKCHUNG DISTRICTS) ACT, 1972**

24 of 1972

[6th June, 1972]

An Act to extend Prevention of Food Adulteration Act, 1954 to the Kohima and Mokokchung districts in the State of Nagaland. BE it enacted by Parliament in the Twenty-third year of the Republic of India as follows :-

1. Short title :-

This Act may be called the Prevention of food Adulteration (Extersion to Kohima and Mokokchung Districts) Act, 1972

2. Extension of Act 37 of 1954 to Kohima and Mokokchung districts in Nagaland. :-

Prevention of Food Adulteration Act, 1954 , shall, as from the commencement of this Act, extend to the Kohima and Mokokchng districts in the State of Nagaland and shall come into force ¹ therein on such date as the Central Government may, by notification in the Official Gazette, appoint.

1. 1-4-1973 - See S.O. 185(E)- Gax. of Ind., 30-3-1973, Pt. II, S. 3(ii), Ext.. p. 599.